

(16)

Central Administrative Tribunal, Principal Bench

Review Application No.228 of 2002  
in M.A.2114,2115/2002  
Original Application No.276 of 2001

New Delhi, this the 3rd day of February, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member(A)

Dr. Umesh Chandra Joshi,  
S/o Shri M.M. Joshi,  
R/o C-55, Nehru Colony,  
Dehradun

....Review Applicant

(By Advocate: Shri A.K. Trivedi)

Versus

1. Dr. G.D. Goel,  
Reader and Head of the Mathematics Deptt.  
Army Cadet College Wing  
I.M.A. Dehradun
2. Union of India through  
The Secretary,  
Govt. of India,  
Ministry of Defence, South Block,  
New Delhi.
3. Director General of Military Training,  
Sena Bhawan, New Delhi.
4. U.P.S.C. through the Chairman,  
Dholpur House,  
Shahjahan Road, New Delhi

....Review Respondents

(By Advocate: Mrs. B. Rana)

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that since the petitioner was not a party to O.A.276/2001, he would, if so advised, prefer a separate original application because he is not bound by the said judgement.

2. Allowed as prayed. The applicant, if permitted in law, may file a separate application. Subject to aforesaid, review application is dismissed.

V.K. Majotra  
( V.K. Majotra )  
Member(A)

/dkm/

V.S. Aggarwal  
( V.S. Aggarwal )  
Chairman